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(b) the actual/estimated number of such unemployed people?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) and (b) Employment of the youth who have received technical, postgraduate and doctorate education is dependent on opportunities generated by economic growth across various sectors. State-wise data of actual/estimated number of such unemployed people is not Centrally maintained.

## Sports qualifications of staff appointed in Jamia Millia Islamia University

2797. SHRI RAVI PRAKASH VERMA: SHRI NEERAJ SHEKHAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 565 given in the Rajya Sabha on 21st November, 2019 and state:

- (a) the details of the sports qualifications of Sports Director, Chairman, Sports Admission Committee and Vice-Chancellor's nominee to Sports Admission Committee in Jamia Millia Islamia University;
- (b) whether sports qualifications of above authorities dealing with admission under admission quota have been verified;
  - (c) if so, the details thereof, case-wise;
- (d) whether the Vice-Chancellor of University has received representation/complaints regarding irregularities in admission under sports quota during 2019-20 from various quarters including MPs; and
  - (e) if so, the details thereof along with the action taken thereon, case-wise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) to (e) Jamia Millia Islamia (JMI) has informed that there is no sanctioned post of Sports Director or Chairman in Jamia Millia Islamia. The Vice-Chancellor nominates one of the Senior Professors as Officiating Director and Chairman to see the overall functioning of the sports in the University. A senior Professor has also been nominated by the Vice-Chancellor as Vice-Chancellor nominee in Sports Admission Committee.

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As informed by the Jamia Millia Islamia, university engaged renowned experts for admission under different games category. A list of experts provided by Jamia Millia Islamia is available on the University's website: (https://www.jmi.ac.in/upload/advertisement/admission\_list\_sports\_quota.pdf).

Jamia Millia Islamia has informed that the Hon'ble M.P. Shri Neeraj Shekhar *vide* a letter 09.09.2019 written to the Vice Chancellor had sought some information which was provided by the University on 03.12.2019.

## Complaints against principals of KVs

2798. SHRI RAVI PRAKASH VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the details of complaints of harassment and irregularities against Principals of Kendriya Vidyalayas received to Kendriya Vidyalaya Sangathan during the years 2018 and 2019 till date along with the action taken thereon, State-wise;
- (b) whether Government/KVS has received complaints of harassment/irregularities against Principal of Kendriya Vidyalaya Palampur, Himachal Pradesh during the years 2018 and 2019; and
- (c) if so, the details thereof along with the action taken thereon, complaintwise?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK'): (a) Kendriya Vidyalaya Sangathan (KVS) has informed that 118 complaints of harassment and 222 complaints of irregularities have been received against the Principal of Kendriya Vidyalayas (KVs) during the years 2018 and 2019 till date. State-wise details are given in Statement (*See* below).

- (b) KVS has further informed that 7 complaints of harassment/irregularities have been received against the Principal of KV, Palamput, Himachal Pradesh during the years 2018 and 2019.
- (c) In all these cases action is taken by KVS having regard to the provisions of Vigilance Manual/Central Vigilance Commission Guidelines (CVC)/Central Civil Services (CCS) (Classification, Control & Appeal) Rules, 1965/Education Code and Accounts Code for KVs. All the Regional Offices are also required to carry out internal audit of the KVs under their administrative jurisdiction, once every year.